

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 1**

ITEM No.105  
CP(IB) 163 of 2020

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Parthdye Chem Pvt Ltd  
V/s  
Clinch Silicones Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..18/04/2022**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ms. Khyati Punjabi, Advocate.  
For the Respondent : None

**ORDER**

At the request of Ld. Counsel for the Operational Creditor, the matter is adjourned.

List the matter on 13.06.2022

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

**MADAN B GOSAVI  
MEMBER (JUDICIAL)**